

The High Court of Gujarat
Ahmedabad
Date: 06/08/2026

NOTICE

HCG-02/2026

It is hereby notified that ;

- (1) Hon'ble Mr. Justice A. Y. Kogje would not be available for Judicial Work **on 07.08.2026 and on 10.08.2026.**
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice Hlesh J. Vora and Hon'ble Mr. Justice R. T. Vachhani) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble Mr. Justice A.Y. Kogje and Hon'ble Ms. Justice Nisha M. Thakore.)
- (3) Hon'ble Ms. Justice Nisha M. Thakore would sit Single **on 07.08.2026** and take up the matters at Sr. No. **191** to Sr. No. **237** notified before Hon'ble Court (Coram : Hon'ble Mr. Justice M.R.Mengdey.)

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)